## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/160/2016

NAME OF THE PETITIONER(S) : C. Giridharan & another

NAME OF THE RESPONDENT(S)

others

: M/s Indo Mikasa Green Lighting Private Limited & 3

UNDER SECTION

: 237(b), 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

D1. Cs. Gopi Warayanan yadar Cs. R2. #corpyder 2. AR. RAM AND 1 MAD Com to Petition & Remo

## <u>ORDER</u>

Counsel for the Petitioner present. Mr. Gopi Narayanan Yadav, Representative for R2 also present. In view of the order passed in TCP/151/2016, the Petitioner prayed for withdrawal of the Petition. The prayer is allowed and the petition is **dismissed as withdrawn.** 

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

ghk